

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2704  
ANSWERED ON:01.08.2002  
POWER REFORM  
NARESH KUMAR PUGLIA

**Will the Minister of POWER be pleased to state:**

- (a) whether the Union Government have earmarked Rs.40,000 crore to assist power reforms in States for the next five years;
- (b) if so, the details thereof;
- (c) whether an agreement has been signed with the States in this regard; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRIMATI JAYAWANTI MEHTA )

(a) to (d) : The Accelerated Power Development Programme (APDP), now known as the Accelerated Power Development and Reform Programme (APDRP), was introduced in February 2000 with the sole objective of initiating a financial turn around in the performance of the State owned power utilities. This programme envisages upgradation of transmission and distribution network (below 33 KV or 66 KV) in selected distribution circles (both urban and rural) in all the States in the country. An amount of Rs.40,000 cores is expected to spent for implementation of this programme are proposed to be released to the States for the identified schemes as additional Central Plan Assistance.

The following States have signed Memorandum of Understanding (MoU) with the Ministry of Power for undertaking reforms and restructuring in a time bound manner :

SOUTHERN REGION	WESTERN REGION
1. Karnataka	5. Gujarat
2. Andhra Pradesh	6. Madhya Pradesh
3. Tamil Nadu	7. Goa
4. Kerala	8. Chhattisgarh
9. Maharashtra	

EASTERN REGION	NORTHERN REGION
10. Bihar	14. Uttar Pradesh
11. Jharkhand	15. Uttaranchal
12. West Bengal	16. Haryana
13. Orissa	17. Punjab
	18. Himachal Pradesh
	19. Rajasthan
	20. Jammu & Kashmir

NORTH EASTERN REGION

21. Assam

In addition to the above, the State Electricity Boards/Electricity Departments of the States of Karnataka, Andhra Pradesh, Tamil Nadu, Gujarat, Maharashtra, West Bengal, Rajasthan, Assam, Arunachal Pradesh and Mizoram have signed Memorandum of Agreement (MoA) with the Ministry of Power for undertaking reforms in the power sector and for achieving defined milestones as per agreed schedules. Other States are in the process of finalizing the MoA.